

**Central Administrative Tribunal
Principal Bench**

**OA No.3330/2017
MA No.3539/2017**

New Delhi, this the 23rd day of July, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Shri Kamal Kumar, Aged 45 years,
Junior Accountant,
S/o Shri Kirori Mal,
R/o 19-B, Pocket-A,
Siddhartha Extension,
New Delhi.

...Applicant
(None)

Versus

1. Union of India,
Ministry of Youth Affairs and Sports,
Department of Sports,
C-Wing, Gate No.6, Shastri Bhawan,
Dr. Rajender Prasad Road,
New Delhi-110001.
(Service to be effected through Secretary)
2. Sports Authority of India,
J.N. Stadium Complex (East Gate),
Lodhi Road, New Delhi-110003.
(Service to be effected through its Secretary)

...Respondents
(By Advocate : Ms. Geetanjali Sharma)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A) :-

MA No.3539/2017

On 04.12.2017, 12.01.2018 and 16.02.2018, the matter was adjourned on joint request. It appears that the applicant is not

interested in pursuing this case further. Accordingly, the MA filed for condonation of delay of about 1900 days in filing the OA is dismissed in default and for non prosecution.

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2. In view of the above order passed in MA filed for seeking condonation of delay, the instant OA also stands dismissed. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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